

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 10.9.08

Registration No. CCP 52/05

COA 599/02

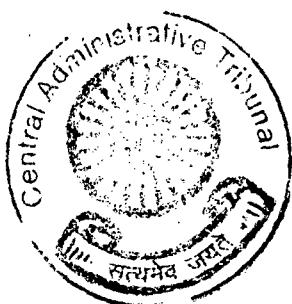
R. P. Kuswaha

Applicant (s)

VERSUS

B. R. Ojha, Icar & another ... Respondent (s)

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.



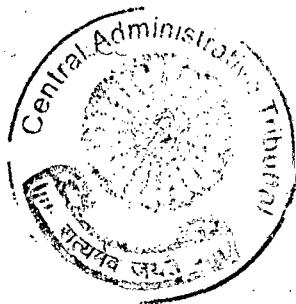
8.9.2008

None for the applicant.

Respondents by Shri S.A. Dharmadhikari.

Applicant has preferred the present contempt petition alleging deliberate and wilful disobedience of the direction issued by this Tribunal dated 18th March, 2002 in OA No. 222/1995 and 6th July, 2004, in OA No. 599/2002. Against the same the respondents preferred Writ Petition No. 15050/05 (S) before the Hon'ble High Court. Vide order dated 9th May, 2008 the time was extended till July, 2008 to implement the order of this Tribunal. The learned counsel for the respondents points out that in compliance of the aforesaid direction, the applicant has already been conferred temporary ~~XXXXXX~~ status and posted at Jharsugda, Orissa. It is seen from the order sheet that the applicant is not appearing in the last consecutive dates for hearing.

CCP/52/2005



This might be the reason why he is not interested in the matter.

Direction of this Tribunal have ~~not~~ been fully complied with.

Accordingly, contempt is dismissed and notices are discharged

Sd/-

Sd/-

(Ranbir Singh) (Mukesh Kumar Gupta)
AM JM

सत्य प्रतिलिपि

B. Bhawani

अनुभाग अधिकारी 10/9/08
क. प्र. अ. जबलपुर (म.प्र.)

Shri S. P. Sinda
Shri S. A. Shaiadhikari

10/9/08